This arrangement has posed a lot of difficulties and inconvenience to the people of Manipur. The State Government has also requested for the flight which has restoration of the been discontinued, that is the direct flight between Delhi and Manipur via Guwahati. I also urge upon the Government to look into the matter urgently and issue instructions for the restoration of the direct flight between Delhi and Imphal. It may not be out or place here to mention that since 1979 Manipur had been having a daily direct flight to Delhi till 18.2.1990. After the grounding of the A-320 aircraft, the flight which had been there for more than 11 years has been cancelled. It is my humble submission that the direct flight could be restored Thank you.

## Inadequate Central Assistance to the State of Rajasthan

भी राम शांस मसर्वास (राजस्थान): मानगीय उपसभापति महीदया, मैं आपके माध्यम से केन्द्रीय शरकार का ध्यान एक ऐसे असंत्लन की मोर भ्राकित करना चाहता हूं जो राजस्थान के साथ किया गया है। केन्द्रोय सरकार ने अपने उद्योग विभिन्न प्रान्तों में लगाए ग्रीर उनमें इनवैस्टमेंट किया। लेकिन यह कहते हुए बड़ा दुख हो रहा है और मैं बहुत दुखी भन से यह बात व्यक्त कर रहा हूं कि राजध्यान में केन्द्रीय सरकार ने भ्रयने उपऋमों के माध्यम स केवल 11)7 करोड़ रुपए का इनवैरटमेंट किया जब कि ग्रन्थ प्रान्ती में पर 15 हजार करोड़ रुपए का, पर 9 हजार करोड़ रूपए का और कहीं पर 6 हजार करोड़ रुपए का किया है। राजस्थान के साथ इस प्रकार का स्टेप मदरली ट्रोटमेंट किया गया है. बह वास्तब में बड़े ग्राश्चर्य की बात है। खास तीर से उस समय जब कि राजस्थान में कांग्रेस की सरकारें रहीं ग्रीर केन्द्र में भी कांग्रेस की हो सरकार रहो। क्यों नहीं कांग्रेस को सरकार ने केन्द्रीय सरकार को मजबूर किया कि गजस्यान

में भी केन्द्रोय उद्योग लगें जिससे कि वहां पर विकास हो सके।

महोदया, राजस्थान के वाह धत्ल शकृतिक संपदा है। उसके पास मिनरल रिसार्सेज हैं, नेपुरल रिसोर्सेज हैं। वहां लाइम स्टोन बाहर जाता है, वहां से फारकेट बाहर जाता है, वहां से सिग्नाइट बाहर जाता है। राजस्थान से अधिकतम कस्चा माल बाहर रहा है लेकिन राजस्थान में उद्योग लगाने को दिल्ट से कोई सीरियस प्रयक्त नहीं किए गए। इसी कारण, इस सदन के माध्यम से जो नई सरकार श्राई है, उसरे में श्रामह करना बाहुंगा कि इस प्रकार के असंतलन का इर करे ग्रीर राजस्थान में ग्रपने उपक्रमों के द्वारा इनवैस्टमेंट की बहाने के लिए शोध प्रयत्न करे। राजस्थान के लागों को यह अनुभव नहीं होने देना चाहिए कि उसके साथ किसा प्रकार का सीतेला व्यवहार किथा जा रहा है था ज्येकापूर्ण व्यवहार किया जा रहा है। मैं भपनी राष्ट्रीय सरकार से अनुरोध करता है कि वह इस मामले में गभीरता से विचार करे भ्रम्यका राजस्वान में शीरे धीरे यह विचार हो रहा है कि हमारा र में भें शेरियन बाइन ले जाया जाता है लेकिन वहां उद्योग नहीं सगाए जाते है। राजस्थान के लोगों ने बाहर जाकर उद्योग लगाए हैं, फिर भी राजस्वान श्रीखोगिक विकास में पिछड़ गया है। मैं इस सदन के माध्यम से सरकार से मांग करता हूं कि वह ठीस कार्यवाही करे और यह ग्रास्वासन देता कि राजस्थान विकास के प्रगति पद्म पर बढ़कर हिन्दुस्तान के नक्कों में अपना मान्यता प्राप्त स्थान प्राप्त करे।

सधन्यवाद ।

Need to ban Smoking in Public Places

SHRI JOHN F. FERNANDES (Gea): Thank you for calling me to make this Special Mention. [Shri Johon F. Fernandes]

Madam, there are expert medical study reports published by international institutions that 30 per cent, of Cancer is caused by passive smoking, that is, inhaling tobacco smoke exhaled by a smoker. The unwary people who are mostly non-smokers, including innocent children, are victims of this passive smoking. Our Government realising the seriousness of this hazard have banned smoking in trains domestic airlines and medical institutions begin with. to majority of our people are exposed to this menace of passive smoking as smoking is permitted places like shopping areas, restaurants, bus stands, railway terminals and educational institutions.

I would, therefore appeal to Government to bring a legislation to ban smoking at all the public places, including Government offices. Madam, it is said that charity begins at home and we will do well by first banning smoking in the Parliament House. I hope my colleagues will take this suggestion seriously and support measure. Thank you.

THE DEPUTY CHAIRMAN: That is the reason we do not allow it in the Chamber.

SHRI M. A. BABY (Kerala). Madam, I would like to associate myself

SHRI MD. SALIM (West Bengal): I also associate myself.

THE DEPUTY CHAIRMAN: The Now whole House associates itself. we will take the Prasar Bharati (Broadcasting Corporation of Bill, 1990.

## THE FRASAR BHARATI (BROAD-CASTING CORPORATION OF INDIA) BILL, 1990

JACOB (Kerala): SHRI M. M. Madam, I want to make a submission on this. There are a large number of speakers who want to participate in the Prasar Bharati Bill and I under-

stand in the Lok Sabha they have tak\_ en more than two days for the debate on the particular Bill. Considering the mportance of the Bill I request that the time may be extended beyond four hours.

SHRI N. K. P. SALVE (Maharashtra): Madam, I want to submit very respectfully that when the matter was reconsidered in the Business Advisory Committee, I made my party's position absolutely clear that  $i_{f n}$  view of the importance of the measure which is there in this Bill and in view of the long debate which had gone on in the Lok Sabha, the time allotted for this debate could not be less than eight hours.

THE DEPUTY CHAIRMAN: I have also suggested to the Government that we shou'd have more time than Lok Sabha has taken. Even if the Lok Sabha has not taken, we should talk about our House. We have this important Bill and many Members should be enabled to speak.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam, I understand the demand of the Opposition in this regard and I say that the Business just want to Advisory Committee has allotted four hours, but we may not go by that. Therefore, my suggesion is that we can sit longer. (Interruptions.)

THE DEPUTY CHAIRMAN: him say what he wants to say. If you do not like it, you can always object, but let him say what he wants to say.

SHRI M. S. GURUPADASWAMY: Let me make a suggestion to you. This is an important Bill, I understand and Members may feel that four hours are not enough. They must have more hours. Therefore, my suggestion is we will not have the lunch hour at all and also we can sit longer after 6 o'clock and tomorrow my colleague will reply in the morning. We have no objection to sitting longer.

SHRI M. M. JACOB: Madam, we proposal for today and put up a tomorrow. They are not prepared to